

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/ 5489/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 1<sup>st</sup> November  
October, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 3758 dtd 29.10.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with official vehicle, at your own cost, **from the evening of 03.11.2021 till the morning of 08.11.2021**, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-07/99/5490/A, dated 1.11.2021**

Copy to:

1. The Project Manager, Gauhati High Court.

*bl*  
*03/11/21*  
**JT.REGISTRAR (VIGILANCE)**

*Rdo*